



13TH NATIONAL MOOT COURT COMPETITION

IN ASSOCIATION WITH LAKSHMIKUMARAN AND SRIDHARAN ATTORNEYS











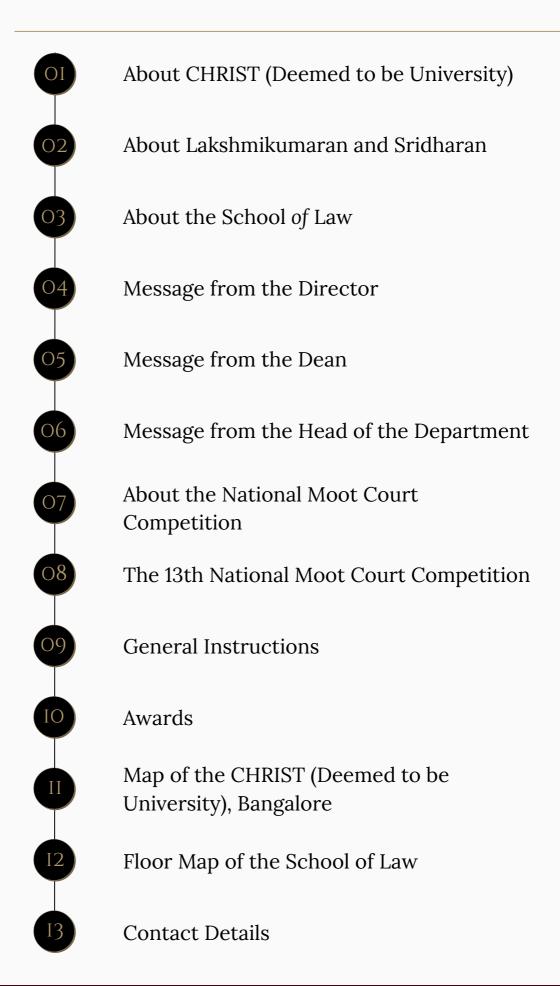
IO TO 12 FEBRUARY 2023



BANGALORE CENTRAL CAMPUS



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ABOUT CHRIST (DEEMED TO BE UNIVERSITY)



CHRIST (Deemed to be University) was born out of the educational vision of St Kuriakose Elias Chavara, an educationist and social reformer of the nineteenth century in South India. He founded the first Catholic indigenous congregation, Carmelites of Mary Immaculate (CMI), in 1831 which administers CHRIST (Deemed to be University).

CHRIST (Deemed to be University) was established as 'Christ College' in 1969. It undertook path-breaking initiatives in Indian higher education with the introduction of innovative and modern curricula, insistence on academic discipline, imparting of holistic education and adoption of global higher education practices with the support of creative and dedicated staff. This multidisciplinary university which focuses on teaching research and service offers Bachelors, Masters and Doctoral programmes in humanities, social sciences, sciences, commerce, management, engineering, architecture, education, and law to about 25000 students. CHRIST (Deemed to be University) has seven campuses, four centred in Bangalore (Bangalore Central Campus, Bangalore Bannerghatta Campus, Bangalore Kengeri Campus, and Bangalore Yeshwanthpur Campus), Delhi NRC Off campus and Pune Lavasa Off Campus. The central campus is a living example of harmonious multiculturalism with students from all the states and union territories and around 60 different countries. CHRIST (Deemed to be University) publishes six peer-reviewed research journals and has published more than 300 books in Kannada and English. A promoter of sports, music and literary activities, it is a nurturing ground for creative excellence.

ABOUT LAKSHMIKUMARAN AND SRIDHARAN



Lakshmikumaran & Sridharan is a full-service law firm based in India. The firm has 14 offices and has over 400 professionals specializing in areas such as corporate & commercial laws, dispute resolution, taxation and intellectual property. Over the last three decades, the firm has worked with a variety of clients – start-ups, small & medium enterprises, large Indian corporates and multinational companies. Their professionals have experience of working in both traditional sectors such as commodities, automobile, pharmaceuticals, petrochemicals and modern sectors such as e-commerce, big data, renewables. They combine their knowledge of the law with industry experience to design legal solutions that our clients can implement. Even today, the firm prides itself for its commitment towards knowing the law and encouraging its professionals to be at the forefront of the latest legal developments. An early choice that the firm made was to combine the knowledge of law with the highest ethical practices.

ABOUT THE SCHOOL OF LAW



School of Law, CHRIST (Deemed to be University), Bangalore, was founded and is administered by Carmelites of Mary Immaculate (CMI). The parent university, CHRIST (Deemed to be University), formerly Christ College had the rare distinction of being one of the first institutions in India to be accredited in 1998 by the NAAC. Subsequently, in 2022, CHRIST (Deemed to be University) received the top grade 'A+ in NAAC, which was conducted in the month of October, 2022. In four decades, the institution has become the most preferred educational institution in the city. SLCU entered the list of top law schools in India according to the NIRF Rankings declared by the Ministry of Education in 2020. The courses are approved by the Bar Council of India. SLCU boasts of unmatched infrastructure consisting of well equipped audio-visual classrooms, resourceful libraries with the latest legal publications and journals, information centre with all-time internet connectivity, conference halls, mini auditoriums and above all, a conducive environment to study and explore numerous possibilities in life. CHRIST (Deemed to be University) has endeavoured towards achieving higher standards of legal education and has focused on inculcating practical argumentative skills amongst students through moot court competitions. With a view to foster research in different avenues of law and to encourage analysis pertaining to the practical implications of law.

MESSAGE FROM THE DIRECTOR



School *of* Law, CHRIST (Deemed to be University), Bangalore has consistently been ranked amongst the top private legal, educational institutions across the country. Our institution promotes learning across disciplinary and geographic boundaries. The focus of the School *of* Law, CHRIST (Deemed to be University) (SLCU) has always been to promote wholesome learning across disciplinary and geographical barriers. Being one of the best private legal, educational institutes, we have always recognised and stressed mooting as an integral part of legal education. The Moot Court Society has been ahead of the curve in planning and providing exposure to hold the flagship 13th edition of the National Moot Court Competition. On this note, I cordially welcome you to attend this 13th National Moot Court Competition 2023 by our SLCU family. Wish you all the best!

DR. FR. BENNY THOMAS
DIRECTOR, SCHOOL OF LAW

MESSAGE FROM THE DEAN



This 13th edition of the National Moot Court Competition is a reflection of the unflagging commitment of the School *of* Law, CHRIST (Deemed to be University) to the cause of professional legal education in India. The zeal and meticulousness of the effort displayed by the Moot Court Society, in sustaining the mooting championship is commendable. In other words, we have seen to it that the learning process is never disrupted. Rather there has been a smooth transition from the virtual medium to Offline method of teaching, in all aspects of the educational process including the conduct of moot court exercises. My best wishes to the organisers and the participants in this endeavour.

DR. JAYADEVAN S NAIR, DEAN, SCHOOL OF LAW

MESSAGE FROM THE HOD



School *of* Law, CHRIST (Deemed to be University), Bangalore takes immense pleasure in inviting you to be a part of the 13th edition of the National Moot Court Competition, 2023 organised by the Moot Court Society. Be a part of the intellectual vibrancy and mooting rigour where students pan India battle their cases with the finest advocacy and eloquence. Quoting Albert Einstein, "The measure of intelligence is the ability to change".

DR. SAPNA S, HEAD OF DEPARTMENT, SCHOOL OF LAW

ABOUT THE NATIONAL MOOT COURT COMPETITION



The National Moot Court Competition (NMCC) is the flagship event of the Moot Court Society of School of Law, CHRIST (Deemed to be University), Bangalore. The 12th edition of this event witnessed participation from 42 law colleges from across the country. The moot proposition revolved around the areas of national security, individual rights, federal structure of the Constitution of India, the right to privacy and related Constitutional aspects. The inaugural session of the previous editions of the National Moot Court Competition were graced by Prof. Muneer Abduroaf of Western Cape University, South Africa. The Final Round of the previous editions of the competition were judged by a panel comprising of Hon 'ble Mr. Justice Krishna Shripad Dixit, Judge, High Court of Karnataka, Hon 'ble Mr. Justice Ramakrishna Devdas, Judge, High Court of Karnataka, Hon 'ble Mr. Justice Hethur Puttaswamy Gowda Sandesh, Judge, High Court of Karnataka, Mr. Sandesh J. Chouta, Addl. Advocate General, High Court of Karnataka, Mr. P Prasanna Kumar, Standing Counsel for CBI and NIA, High Court of Karnataka, and Hon 'ble Mr Justice Krishna Shripad Dixit, High Court of Karnataka. The previous editions of the NMCC have hosted various legal luminaries including Late Shri Ram Jethmalani, Sr. Advocate, Supreme Court of India, Hon 'ble Mr. Justice Lavu Nageswara Rao and Ms. Indira Jai Singh, Sr. Advocate, Supreme Court of India.

The 13th edition of the National Moot Court Competition is scheduled to be held from 10th February to 12th February 2023, and it shall strive to carry forward the same legacy in providing a holistic experience of mooting.

13TH NATIONAL MOOT COURT COMPETITION IN ASSOCIATION WITH LAKSHMIKUMARAN AND SRIDHARAN ATTORNEYS 2023



The 13th Edition of NMCC, of School *of* Law, CHRIST (Deemed to be University), is being conducted offline this year, following the previous two years of being conducted online owing to the global pandemic. The flagship mooting event, aims to provide a rigorous and testing ground for developing legal proficiency in practical application, research and oratory skills and widen legal knowledge in the various facets of law, especially the ones contemporary in nature. The event, over the many Editions, has brought together the brightest of mooting minds, and aims to achieve the same this year. The 13th Edition's proposition revolves around the areas of data protection, competition law and related Constitutional aspects.

The flagship event is being conducted in association with the prestigious law firm, Lakshmikumaran & Sridharan, as the title partner of the 13th NMCC, to support the competition's objective of providing a holistic experience of mooting. Lakshmikumaran and Sridharan is a premier full-service Indian Law Firm, specialising in areas of corporate & commercial laws, dispute resolution, taxation as well as intellectual property. Lakshmikumaran & Sridharan bears professionals experienced in traditional sectors, like pharmaceuticals and medicine, as well as modern sectors of law, such as e-commerce, big data and renewables.

GENERAL INSTRUCTIONS

I. INTRODUCTION

The 13th School of Law, CHRIST National Moot Court Competition (hereinafter referred to as the "Competition") is the flagship event of School of Law, CHRIST (Deemed to be University) and is scheduled from 10th February 2023 - 12th February 2023. The competition will be conducted in offline mode by the Moot Court Society, School of Law, CHRIST (Deemed to be University).

II. PARTICIPATION

All law colleges/ institutions/ universities across the country recognized by the Bar Council of India are eligible to take part in the Competition. All participants must be currently pursuing their Bachelor's degree in Law, i.e., either 3 year or 5 year courses. Only one team per college/institution/university shall be allowed to participate.

III. REGISTRATION

Registration shall be successful upon completion of all formalities mentioned in the Rules. Last day for Online Registration is 15th January 2023. Request for Refund of Registration Fee shall not be entertained. Click on the Button Below for the Registration Portal, Registration will be confirmed only after the payment of the requisite fees. To Provisionally Register for your university, please email us at the earliest. Details regarding payment can be found on Pg 12 of the Brochure.

CLICK HERE TO REGISTER
FOR THE EVENT

IV. GENERAL

a. TEAM COMPOSITION:

Each participating team can comprise either two (2) or three (3) members. In case of two (2) members, both the members shall be designated as speakers. In case of three (3) members, two (2) members shall be designated as speakers and one (1) member shall be designated as the researcher. No change in composition of the team shall be entertained after the completion of registration.

GENERAL INSTRUCTIONS

b. OFFICIAL LANGUAGE:

The official language of the competition shall be English. All competition rounds, and the compendiums must be in English.

c. REGISTRATION FEES:

The registration fees are as follows:

Without Accommodation: INR 3000 + GST

With Accommodation for 2 Members (3 Days): INR 7500 + GST

With Accommodation for 3 Members (3 Days)L INR 9750 + GST

Registration fee is only payable in favour of CHRIST (Deemed to be University) University, Bangalore

The following are the steps to be followed for payment of the aforesaid registration fee:

Step 1: Open Christ University official website (https://christuniversity.in/) and select the option of 'Online Payment Portal' from the 'E-Services' dropdown menu. Following this, click on the 'online payment portal at the bottom of the webpage.

Step 2: The aforesaid tab shall redirect to the main page of online payment portal wherein it is required to select 'Central Campus', followed by 'Fest' in the 'Select Fee Name' dropdown menu. This shall enable another dropdown menu titled as 'Select category'.

Step 3: There shall be an option of '13th NMCC' in the said dropdown menu which once selected shall proceed towards the payment process. Kindly select the option for payment as per your requirement of accomodation. *Page 14 of this brochure has illustrations to guide you on the same.*

d. DRESS CODE:

The dress code for all participants throughout the competition shall be: Men- white shirt, black blazer, and black trousers, black tie and, Women- White shirt/kurta, black blazer, black trousers.

GENERAL INSTRUCTIONS

V. COMPETITION FORMAT

The 13th School of Law, CHRIST, National Moot Court Competition, 2023 shall consist of a Researcher's Test and the following oral rounds, Preliminary Rounds, Octa-Final Round, Quarter-Final Round, Semi-Final Round and the Final Round. The Octa-Final, Quarter- Final, Semi-Final and the Final Round shall be knockout rounds where each team will argue only once either for the Petitioner/Applicant or Respondent.

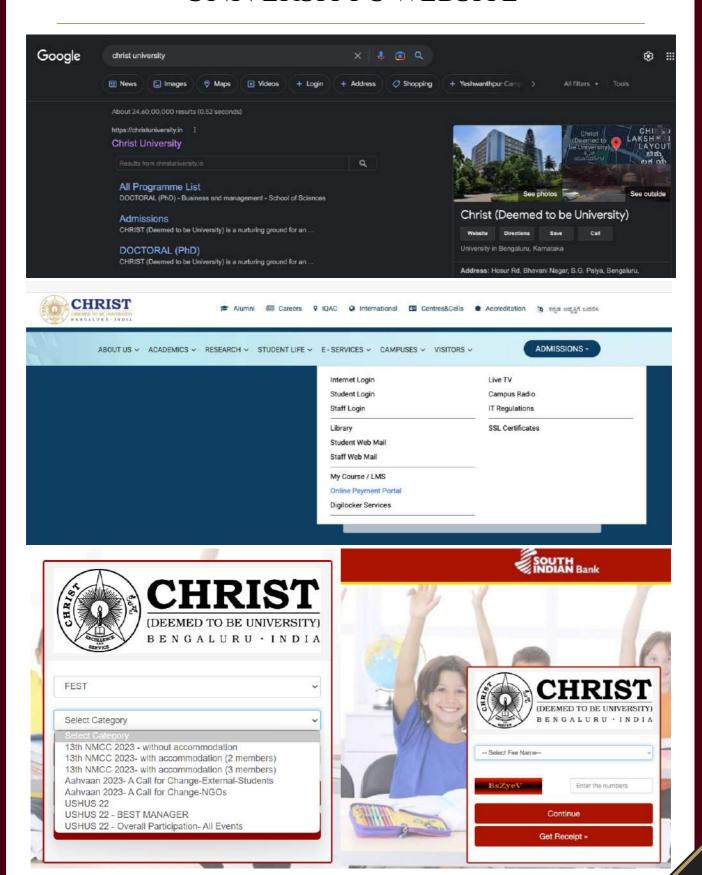
VI. RESEARCHER'S TEST (OFFLINE MCQ)

The Researcher's Test will be conducted prior to the oral rounds. The questions for the test shall be objective with the questions based on the applicable law, precedents and facts pertaining to the Moot Proposition i.e., MCQ based test. There shall be a total of 25 Questions for 2 marks each. The test shall be taken by the team's researcher. In case the team has no designated researcher, one of the speakers shall be required to take the Researcher's Test. The participant to the test shall bring no additional material such as the bare text of Acts, Memorandum, etc. apart from stationary and the Organizing Committee shall provide no such material. Please note that the marks scored in the test shall not contribute to the overall score and is only to determine the winner of the Best Researcher's award. Rules and Regulations with regards to the conduct of Researcher's test shall be sent to the participants in due time.

VII. ORAL ROUNDS

The preliminary rounds shall be conducted in two stages. Each stage will have one preliminary round where each team will represent either the petitioner/applicant or respondent for that round. Sides will be determined by way of draw of lots. Each team will face a separate team and a separate bench in both the preliminary rounds. The qualification to Octa-Finals will be determined based on the Round Point System as explained in Provision VI of the NMCC Rulebook.

PAYMENT PORTAL ON THE UNIVERSITY'S WEBSITE



AMENITIES IN CHRIST (DEEMED TO BE UNIVERSITY)



CANTEENS AND LEISURE

Spacious cafeterias offering quality and fresh food, beverages and drinks are spread across the campus. Ivy Hall, below the Auditorium Block, and Gourmet, below the Central Block, provides for a variety of eateries and snacks. Block IV contains food outlets in the cellar that serve the same purpose. Just Bake, an outlet behind the basketball court, serves fresh desserts and refreshments, including the popular brownies and cupcakes. The iconic Indian Coffee House located in the Ground Floor of the Auditorium Block and in the cellar of Block IV, caters dishes and meals of North Indian and South Indian cuisines. Freshetaria and the Nandini Milk Parlour, adjacent to Block I provide for a quick refreshment with quick bites, hot and cold beverages.

IN-CAMPUS ACCOMODATION

Accommodation for guests is provided behind the DVK Research and Development Centre near Block IV. There are over 100 rooms , both single and double sharing rooms with all the amenities and high-level security. The In-Campus accommodation will not be a part of the registration process and the same must be done separately by the teams. The rooms will cost INR 750 + GST per person staying for a single night.

CLEAN CAMPUS

The entire campus is a Zero Plastic Zone, with dustbins located strategically around the entire campus to prevent any form of littering. All the waste is segregated at the time of disposal itself through bins allotted for different categories of waste. Most of this collected waste is recycled within the campus. The University has established a paper recycling unit within the campus, along with a charcoal driven wet waste recycling unit. This initiative is driven and supported by the student body of Centre for Social Action (CSA).

BIRD'S PARK

The Birds' Park is an iconic location in the campus, adorned with a variety of birds. It also has a kiosk and canteen outlet providing snacks and refreshments, with an open seating area and a Gazebo.

XEROX, PRINTING AND STATIONERY FACILITIES

There are two locations within the campus that provide Xerox and Printing facilities, including colour prints, spiral binding and other additional options. One outlet is located in the canteen Gourmet, and the other at the cellar below Block IV. Stationary, in variety, can be obtained at the same locations, and at the Christ Book Stall located at Gourmet. All locations remain open till early evening and provide quick and quality printing services.

MEDICAL CENTRES

The University has 3 Health Centres located around the campus. These Centres administer prompt first aid and basic health care services. The locations of the same are provided below:

Central Block, 1st Floor, Room No. 106 (Dr. Asha Pinto - Medical Officer) Block II, 2nd Floor, Room No. 710 (Ms. Sheena Joseph) Block IV, 4th Floor, Room No. 475 (Ms. Liji Abraham)

HOSPITALS, CLINICS AND PHARMACIES NEAR CAMPUS

Both hospitals mentioned below provide quality clinical and diagnostic services, open 24/7, and situated close to campus at distances of about 2 kilometres.

St. John's Hospital:

193, 1, Hosur Rd, Santhosapuram, Koramangala Industrial Layout, Koramangala, Bengaluru, Karnataka 560034

https://goo.gl/maps/g6aeMCXLGuTQQdyQ8

Sagar Hospitals:

44 54, Tilak Nagar Main Road, 30th Cross Rd, Tilak Nagar, Jayanagar, Bengaluru, Karnataka 560041

https://goo.gl/maps/Wsej5nb6QZQvfXwC9

PHARMACIES AND CLINICS:

Pharmacies and Clinics are numerously located around the University within a 1 kilometre radius and are easily accessible through the Back Gate of the Campus. Locations have been listed below:

Pharmacies:

Garuda Pharma - https://goo.gl/maps/UXcRMSMCwxxVqSWL8
Soorya Medicals & General Stores - https://goo.gl/maps/gSXN1JuF5Sp4HD6i9
Jai Bhavani Medical - https://goo.gl/maps/gSXN1JuF5Sp4HD6i9

Clinics:

Srinidhi Clinic - https://goo.gl/maps/piCBGQ9aqvTcgbSS7
Arogya Clinic - https://goo.gl/maps/NPmafLeJxN4Ehjk17

IMPORTANT DEADLINES

	-
DEADLINE FOR APPLICATION	15TH JANUARY 2023
LAST DATE FOR CLARIFICATIONS	17TH JANUARY 2023
LAST DATE FOR MEMORIAL SUBMISSION - PETITIONERS	29TH JANUARY 2023
LAST DATE FOR MEMORIAL SUBMISSION - RESPONDENTS	30TH JANUARY 2023
DRAW OF LOTS	10TH FEBRUARY 2023
PRELIMINARY ROUND I AND PRELIMINARY ROUND II	10TH FEBRUARY 2023
OCTA FINALS/ QUARTER FINALS/ SEMI-FINALS	11TH FEBRUARY 2023
FINALS AND VALEDICTORY CEREMONY	12TH FEBRUARY 2023

AWARDS



13TH NATIONAL MOOT COURT COMPETITION AWARDS		
WINNERS	Rs. 30,000/-	
RUNNERS-UP	Rs. 18,000/-	
BEST SPEAKER	Rs. 5000/-	
BEST MEMORIAL	RS. 5000/-	
BEST RESERACHER	Rs. 5000/-	

WINNERS WILL ALSO RECIEVE AN INTERNSHIP OPPORTUNITY AT LAKSHMIKUMARAN AND SRIDHARAN ATTORNEYS



AWARDS



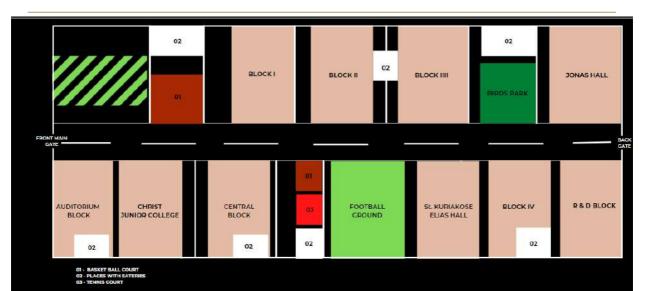


SCC Online is brought to you by Eastern Book Company, a publishing house of international repute and an acknowledged leader in the field of law publishing in India for more than 75 years. Using the finest of technological innovations, they pioneered law information database for making law easily accessible in the electronic medium. EBC publishes a wide range of legal commentaries, student texts, law reports and digests, its products including pioneering works both in the print and electronic medium. With a list of over 550 authoritative and well-known titles, it is well recognized for its contribution to legal literature worldwide. The web edition versions of SCC Online products have also been made available since 2009 with coverage expanding to 3.4 million documents from over 20 different countries. The mark of EBC stands for authenticity, reliability, and promptness. Thereby it also fulfills its commitment to the rule of law.

The following are the incentives provided by SCC Online and EBC:

- Three (3) x Six month complimentary (Academic) subscription to SCC Online Web Edition worth Rs. 15,000 each. Total Value of Rs. 45,000.00 to be distributed to the Runner's Up team.
- Three (3) one-year complimentary (Academic) subscription to SCC Online Web Edition to be distributed to the winning team worth Rs. 27,000 each. Total value = Rs. 81,000.
- One-hour Online training session on SCC Online for all the participants. This can be scheduled prior to draw of lots.

MAP OF CENTRAL CAMPUS



AUDITORIUM BLOCK

GROUND FLOOR

1. INDIAN COFFEE HOUSE
INDIAN BREAKFAST & MEALS

BASEMENT - IVY HALI

2. INDIAN COFFEE HOUSE INDIAN BREAKFAST & MEALS 3. FORKING ROLLS FAST FOOD & SNACKS 4. BAKERY

SNACKS & PACKAGED FOOD

PLACES WITH EATERIES

CENTRAL BLOCK

GOURMET

5. CAFE MINGOS
FAST FOOD & SNACKS
6. CHRIST BAKERY
SNACKS & PACKAGED FOOD
7. RUMBLES
MEALS & SNACKS
8. MICHAEL'S CORNER
CONTINENTAL MEALS

NV. NON-VEG COUNTER NON-VEGETARIAN MEALS GE. GOURMET EXTN. OUTLET PACKAGED LUNCH MEAL

BLOCK I

BASKETBALL COURT

9. FRESHETERIA HEALTHY JUICES & SANDWICHES 10. CHAAT SHOP INDIAN CHAATS SNACKS 11. NANDINI MILK PARLOUR BEVERAGES & ICE-CREAMS

BLOCK II

PEBBLES PARK

12. KIOSK SNACKS & REFRESHMENTS

PLACES WITH EATERIES

BLOCK III

BIRDS PARI

13. CAFE MINGOS FAST FOOD & SNACKS

SPORTS COMPLEX

NEXT TO TENNIS COURT

14. JUST BAKE CAKES & DESSERTS

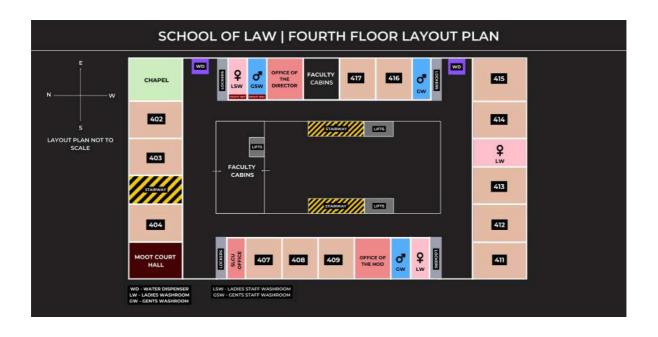
BLOCK IV

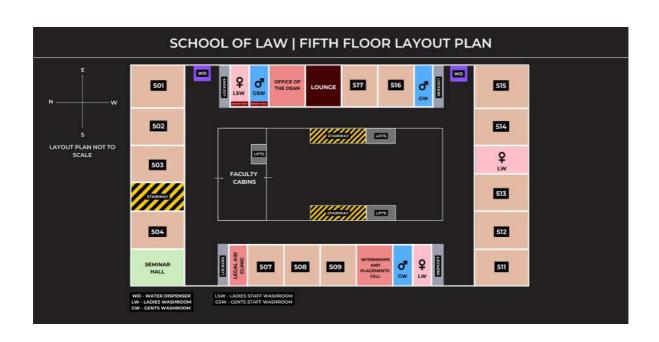
BASEMENT I

15. AGAPE SNACKS
SNACKS & BAKERY ITEMS
16. CAFE MINGOS
FAST FOOD & SNACKS
17. OMG - OH MY GRILL!
SANDWICHES & SHAKES
18. INDIAN COFFEE HOUSE INDIAN

BREAKFAST & MEALS
19. BHAGWATI FOODS
NORTH INDIAN VEG FOOD

FLOOR MAP OF THE SCHOOL OF LAW





CONTACT DETAILS

For any clarifications, please email us at nmcc@law.christuniversity.in.

MEDIA HANDLES



CLICK HERE TO CHECK OUT OUR INSTAGRAM



CLICK HERE TO CHECK
OUT OUR WEBSITE

FACULTY COORDINATORS

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Mr. Ashwin Kunal Singh

Mr. Karan Singh Chouhan

STUDENT CONVENERS

Ms. Olivia De

Mr. Kevin Kennedy

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Mr. Karthik Surya

Mr. Rohan Mathew Therattil

Ms. B Rithika Kamath

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Mr. Fenn Oommen

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Ms. Shivani Mahadevan

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Mr. Kartik Tripathi

Mr. Aryan Tyagi

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